

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.1128

TO BE ANSWERED ON THE 4TH DECEMBER, 2015

DEFENCE AGREEMENT WITH USA

1128. SHRIMATI RITI PATHAK:
KUNWAR BHARATENDRA:
SHRIMATI RANJANBEN BHATT:

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government had signed defence agreements with the United States of America in June, 2015;
- (b) if so, the details thereof;
- (c) whether any discussions with the United States of America with regard to transfer of aircraft carrier technology has also been held recently;
- (d) if so, the details thereof; and
- (e) whether the Government proposes to procure helicopters from the USA and if so, the details thereof?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(RAO INDERJIT SINGH)

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(a)&(b): A Framework for India-US Defence Relationship was signed on 3rd June, 2015, which builds upon the previous Framework to guide the bilateral defence and strategic partnership for the next ten years. The new Framework provides avenues for high level strategic discussions, continued exchanges between armed forces of both countries and strengthening of defence capabilities.

(c)&(d): A Joint Working Group (JWG) on Aircraft Carrier Technology has been established with USA. An Indian delegation visited USA in August, 2015 to see the facilities and discuss various aspects related to Aircraft Carrier Technology.

(e) Contracts have been concluded with USA in September, 2015 for procurement of twenty two AH-64D Apache Attack Helicopters and fifteen CH-47F(I) Chinook Heavy Lift Helicopters.
